

behind the facts of devaluation and other things which may be responsible for the loss in revenue of the Indian Airlines Corporation,— what will be the concrete steps that they would take to see that there is a better management, better labour-management relations and there is industrial peace in the concern.

SHRI BHAGWAT JHA AZAD : As I said, though the report is published, there are 38 groups appointed, and some of them have submitted their reports. They have been circulated. But these reports are submitted to the National Commission on Labour who will consider them. And after the National Commission on Labour submits its report to the Government, those that pertain to labour will be considered by the Labour Ministry and those aspects to which the hon. Member referred will be considered by the concerned Ministry.

SHRI RANGA : The report was submitted to the Government. Are we to understand that it was resubmitted to the Labour Commission? In the report, there must have been some recommendations which were agreeable to both parties. What were they and were all of them adopted by Government and implemented? In regard to which of the recommendations have they sought the advice of the Labour Commission?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI HATHI) : May I explain the position? These study groups were not appointed by the Government. The Government appointed the National Labour Commission and that the Commission set up various study groups to look into various industries—coal, cotton textiles, air transport industry, etc. This is one of the groups appointed by the commission. So, it is a group of the commission. This study group submitted its report not to Government, but to the Labour Commission. The commission will take into consideration the reports of all the study groups and make recommendations to Government as to what is to be done. Then we shall consider them.

MR. SPEAKER : The position is clear. Next question, No. 302. Question No. 303 also may be taken along with it.

Computers in Life Insurance Corporation

*302. **SHRI S. M. BANERJEE :** Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether it is a fact that in all countries where automation has been introduced by installation of electronic computers, it has always resulted in depletion of employment and retrenchment ;

(b) if so, whether it is also a fact that in India also installation of electronic computers in the Life Insurance Corporation is bound to result in retrenchment ; and

(c) if so, the steps taken by Government to safeguard the interest of the employees ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD) : (a) The installation of electronic computers has resulted in some displacement of clerical labour which, however, has been usually off-set by increased demand arising from expansion of the undertakings concerned or by the creation of new avenues of employment.

(b) The installation of computers in the Life Insurance Corporation has not resulted in any retrenchment ; the corporation have stated that the employment and emoluments of all its employees will be protected.

(c) Does not arise.

Computers in the Country

*303. **SHRI SAMAR GUHA :** Will the Minister of LABOUR AND REHABILITATION be pleased to state ;

(a) how many computers have been set up in official and non-official concerns in India by the end of 1968 ;

(b) whether the Kerala Government were also permitted to set up a computer there ;

(c) whether Government have assessed the impact of such computers on the actual and potential employments in the organisations which engaged such machines ; and

(d) whether Government propose to set up a Committee of experts to assess the